

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 395/99

Tuesday the 6th day of April 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR B.N.BAHADUR, ADMINISTRATIVE MEMBER

T.G.Minimol  
E.D.S.V.  
Kadavanthara P.O.  
Kochi - 20

...Applicant.

(By advocate Mr K.G.Anil Babu)

Versus

The Assistant Supdt. of Post Offices  
Kochi Sub Division  
Kochi - 682 001.

...Respondent

(By advocate Mr George Joseph)

The application having been heard on 6th April 1999,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant who was substitute of the original incumbent on the post of Extra Departmental Stamp Vendor submitted a representation to allow her to continue as E.D.S.V. on provisional basis after the original incumbent resigned from the post. The said representation has not been disposed of. In the meanwhile, the applicant found A-1 notice issued by the respondent calling for applications for regular selection and appointment to the post. Apprehending that the applicant's service as provisional EDSV till <sup>a</sup> regular appointment is made would be terminated, the applicant has filed this application for a declaration that she is entitled to continue as EDSV, Kadavanthara P.O. till a regularly recruited person joins duty and for a direction accordingly to the respondent.

2. When the application came up for hearing today, counsel of the applicant submitted that the applicant would be satisfied if the respondent is directed to consider the

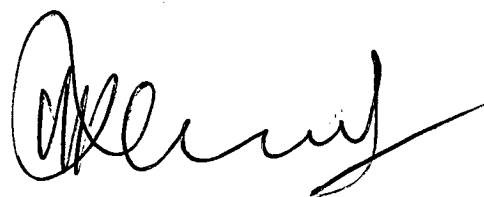
applicant for provisional appointment if and when the respondent proposes to make a provisional appointment pending a regular selection to the post, Learned counsel for the respondent has no objection to the application being disposed of accordingly.

3. In the result, this application is disposed of with a direction that if the applicant makes an application if and when the respondent proceeds to make a provisional appointment before making a regular selection and appointment, the candidature of the applicant shall also be considered alongwith others.

Dated 6th April 1999.



B.N. BAHADUR  
ADMINISTRATIVE MEMBER



A.V. HARIDASAN  
VICE CHAIRMAN

aa.

Annexures referred to in the Order:

1. A-1 copy of notice dated 30.3.99 from the respondent.
2. A-3, copy of representation/ <sup>dated</sup> 30.3.99 from the applicant to the respondent.